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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 18/09/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2599059/ 30	Opp. No. AMD- 928470	TRADE MARK REGISTRATION SERVICES / MR. SUNIL KUMAR KHANDELWAL V/S M/S. P. K. ARORA / SHRI OM AGROIL PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
02	2599059/ 30	Opp. No. AMD- 928550	TRADE MARK REGISTRATION SERVICES / MR. SUNIL KUMAR KHANDELWAL V/S M/S. Y.J.TRIVEDI & COMPANY / M/S. RAJWADI PAPAD HOUSE	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	2607440/ 05	Opp. No. AMD- 905903	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S V. RAVI, ADVOCATE / MICRO LABS LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	2607440/ 05	Opp. No. AMD- 906900	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S. V.A. ASSOCIATES / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2607440/ 05	Opp. No. AMD- 907185	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
06	2601316/ 17	Opp. No. AMD- 990795	M/S. DAKSHESH B. MEHTA, ADVOCATE / RANJANBEN P THAKKAR V/S M/S. Y. J. TRIVEDI & CO. / VIRAL ENTERPRISE	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
07	2601316/ 17	Opp. No. AMD- 990796	M/S. DAKSHESH B. MEHTA, ADVOCATE / RANJANBEN P THAKKAR V/S M/S. Y. J. TRIVEDI & CO. / M/S SHK PLOYMER INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
08	2601316/ 17	Opp. No. AMD- 991160	M/S. DAKSHESH B. MEHTA, ADVOCATE / RANJANBEN P THAKKAR V/S M/S. Y. J. TRIVEDI & CO. / CHAMNUNDA PLASTIC PVT. LTD	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
09	2607430/ 30	Opp. No. AMD- 905280	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL V/S M/S. WORLDWIDE REGISTRATION BUREAU. / VINOD FOOD PRODUCTS	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)

10	2607430/ 30	Opp. No. AMD- 906453	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL V/S M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Delay rely letter / evidence u/r- 45
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2610425/ 11	Opp. No. AMD- 936710	IPR HOUSE.COM / M/S. R R KABEL LIMITED V/S M/S. P. K. ARORA / M/S SUPREME COOLING SYSTEM	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter) + TM-M
02	2609132/ 30	Opp. No. AMD- 876150	D. C. DANI & ASSOCIATES / MIRABILIA SCIENCES PVT. LTD. V/S SUN PHARMACEUTICAL INDUSTRIES LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	2607431/ 31	Opp. No. AMD- 906454	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL V/S M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	2599793/ 42	Opp. No. AMD- 905384	M/S. D. C. DANI & ASSOCIATES / RAJESH BALUBHAI PADARIYA V/S M/S. ALMT LEGAL BANGALORE / POLARIS CONSULTING AND SERVICES LIMITED.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2607429/ 29	Opp. No. AMD- 906452	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL V/S M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
06	2599867/ 17	Opp. No. AMD- 900411	M/S. HARDEEP L MAHIDA / KHEDUT IRRIGATION (INDIA) PVT.LTD. V/S M/S. TRADESAFE / SARDAR POLYMERS	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter) + TM- M
07	2609342/ 31	Opp. No. AMD- 930468	M/S. NAVDEEP & ASSOCIATES / BIMALADEVI INDERCHAND BARDIA V/S M/S. O.P. SHARMA BROTHERS / M/S PARAS TRADECOM PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
08	2686523/ 03	Opp. No. AMD- 884465	M/S. BHANSALI & ASSOCIATES / MR. VENARAM PUKHARAMJI CHOUHAN V/S M/S. MAHESH AGENCIES	Abirama Sundara Vali M., Assistant Registrar Delay rely letter / evidence u/r- 45



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2607183/ 05	Opp. No. AMD- 880156	B. D. SHUKLA & COMPANY / M/S. SHRI SAMIR DILIPKUMAR SHAH V/S M/S. VISHESH AND ASSOCIATES / M/S ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
02	2607188/ 05	Opp. No. AMD- 889788	B. D. SHUKLA & COMPANY / M/S. SHRI SAMIR DILIPKUMAR SHAH V/S KRISHNA & SAURASTRI ASSOCIATES LLP / IPCA LABORATORIES LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	2607189/ 05	Opp. No. AMD- 888949	B. D. SHUKLA & COMPANY / M/S. SHRI SAMIR DILIPKUMAR SHAH V/S M/S. NANAVATI & NANAVATI ADVOCATES / ALEMBIC PHARMACEUTICALS LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	2607192/ 05	Opp. No. AMD- 876087	B. D. SHUKLA & COMPANY / M/S. SHRI SAMIR DILIPKUMAR SHAH V/S M/S. VISHESH AND ASSOCIATES / M/S ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2687047/ 36	Opp. No. AMD- 883851	G. D. BANSAL & ASSOCIATES. / M/S. JHANDEWALAS FOODS PRIVATE LIMITED V/S M/S. MANOJ G. MENDA, ADVOCATE / SHREE NAMAN DEVELOPERS PRIVATE LIMITED (FORMERLY KNOWN AS SHREE NAMAN DEVELOPERS LIMITED)	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
06	2687049/ 41	Opp. No. AMD- 883852	G. D. BANSAL & ASSOCIATES. / M/S. JHANDEWALAS FOODS PRIVATE LIMITED V/S M/S. MANOJ G. MENDA, ADVOCATE / SHREE NAMAN DEVELOPERS PRIVATE LIMITED (FORMERLY KNOWN AS SHREE NAMAN DEVELOPERS LIMITED)	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
07	2606776/ 05	Opp. No. AMD- 907828	M/S. NIKHIL SONI / SMT. RAJNI ARORA V/S M/S. DASWANI & DASWANI / M/S LIFESTAR PHARMA PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)